

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

26. M.A. 537/2020  
IN  
C.P.(IB)-1864(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.02.2021**

NAME OF THE PARTIES: Reliance Asset Reconstruction Company Limited  
V/s  
Narendra Plastic Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

Mr. Nikhil Rajani, counsel for the petitioner and Senior counsel Mr. Garav Joshi, counsel for the respondent are present. Both sides requested time for completing settlement. List this matter on 26.03.2021 for reporting settlement.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)